

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3238/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

BHEEM SINGH

Respondent(s)

(IA No. 65120/2023 - EXEMPTION FROM FILING O.T. and IA No. 90133/2020 - EXEMPTION FROM FILING O.T. and IA No. 65119/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 161703/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 03-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

Mr. Kamlendra Mishra, AOR

For Respondent(s) :

Mr. Vibhav Misra, Adv.
Mr. Vikrant Narayan Vasudeva, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1) Perused the letter circulated by the learned counsel for the appellant.
- 2) As requested, list after four weeks.

(NIDHI AHUJA)
AR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR